

THE HIGH COURT OF ORISSA, CUTTACK

OFFICE ORDER

Dated, the 16th July, 2021

It is hereby notified for information of all concerned that in view of the decision of the Govt. of Odisha regarding graded unlocking throughout the State vide Order No. 3985/R&DM(DM) Dtd. 15.07.2021, the arrangements made vide Office Order dated 01.07.2021 for functioning of High Court shall continue till 23.07.2021.

The Benches notified for the period from 19.07.2021 to 23.07.2021 will function through Video Conferencing.

All concerned are requested to cooperate with the said arrangements made with a view to containing the spread of COVID-19.

BY ORDER

Sm
16/7/2021

REGISTRAR (JUDICIAL)

Memo No. 8117 (150) / Dtd. 16.07.2021

Copy forwarded to:-

1. All Officers of the Court;
 2. The Asst. Registrar-cum-Sr. Secretary to Hon'ble the Chief Justice;
 3. All Asst. Registrar-cum-Sr. Secretaries/Secretaries to the Hon'ble Judges of the Court;
 4. All Superintendents of the Court;
 5. The Technical Director, NIC, Orissa High Court to upload in the website of the Court;
 6. The Medical Officers of the Court;
 7. Notice Board;
- for information and necessary action.

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16.7.21

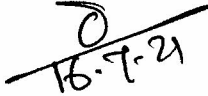
SPECIAL OFFICER (SPL. CELL)

Memo No. 8118 (80) / Dtd. 16.07.2021

Copy forwarded to the :-

1. Secretary General, Supreme Court of India, New Delhi;
2. Registrar General, All High Courts;
3. Chief Secretary to Govt. of Odisha, Bhubaneswar;
4. Advocate General, Odisha, Cuttack;
5. Principal Secretary to Govt. of Odisha, Home Department, Bhubaneswar;
6. Principal Secretary to Govt. of Odisha, Finance Department, Bhubaneswar;
7. Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar;
8. Principal Secretary to Govt. of Odisha, Health & Family Welfare Department, Bhubaneswar;
9. Director, Odisha Judicial Academy, Cuttack;
10. Member-Secretary, Odisha State Legal Services Authority, Cuttack;
11. District & Sessions Judges.....(All) of the State;
12. President, High Court Bar Association, Cuttack;
13. Commissioner of Police, Police Commissionerate, Bhubaneswar;
14. Deputy Commissioner of Police, Cuttack;

for information and necessary action.

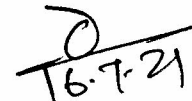

16.7.21

SPECIAL OFFICER (SPL. CELL)

Memo No. 8119 (08)/ Dtd. 16.07.2021

Copy forwarded to:-

1. The Presiding Officer, Industrial Tribunal, Bhubaneswar / Rourkela;
 2. The Presiding Officer, Cooperative Tribunal, Bhubaneswar;
 3. The Presiding Officer, State Education Tribunal, Bhubaneswar;
 4. The Chairman, Sales Tax Tribunal, Cuttack;
 5. The Member, 2nd MACT, Cuttack / Sambalpur / Berhampur;
- for information and necessary action.


16.7.21

SPECIAL OFFICER (SPL. CELL)